

(6)

O.A. No. 359/07

ORDER DATED 26th NOVEMBER, 2008

Coram:

Hon'ble Shri A.K. Gaur, Member (J)
Hon'ble Shri C.R. Mohapatra, Member (A)

Heard Mr. P.K. Mohapatra, Ld. Counsel for the applicant and Mr. S.K. Ojha, Ld. Standing Counsel for the Respondents.

2. This Original Application has been filed by the applicant challenging the inaction of the Respondents to fix his seniority in E.Co. Rly. just below Sri C. Sahoo/ADME in terms of the recommendations of respondent No.3 and to treat him as the employee of E.Co. Rly. w.e.f. 31.07.03 for all purposes and quashing Annexure-14.

3. Mr. Mohapatra, Ld. Counsel submitted that the applicant has made a representation dt.31.07.2003 (Annexure-A/2) to the Dy. Chief Personnel Officer (Gaz), E.Co. Railway, Bhubaneswar seeking option to be retained in East coast Railway Further, the Ld. Counsel for the applicant made a prayer for direction be issued to the competent authority/Respondents to consider the pending representation and dispose of the same, with a reasoned and speaking order within a stipulated time.

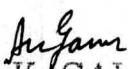
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4. Having heard the Ld. Counsel for the parties and having carefully perused the records, we direct the competent authority/Respondents to consider the grievance of the applicant as set out in Annexure-A/2 to the Original Application, and pass a reasoned and speaking order within 03 months from the date of receipt of the copy this order. Ordered accordingly.

5. With the above observation and direction, this Original Application is disposed. In view of the disposal of the O.A M.A. Nos.59/08 and 678/08 are disposed of accordingly. No costs.


(C.R. MOHAPATRA)
ADMINISTRATIVE MEMBER


(A.K. GAUR)
JUDICIAL MEMBER